

proposal to set up a newsprint factory in Himachal Pradesh in Private Sector is still at a preliminary stage. At present it is too early to estimate the cost of project or give any details. The Indian party has informed that a foreign firm has shown some interests in this project but the terms and conditions on which they would propose to collaborate have not yet been submitted for the approval of the Government.

(d) The Himachal Pradesh has adequate natural forest resources of species which are most suitable for production of newsprint.]

†PROPERTIES OF CHINESE AND PAKISTANI NATIONALS IN CUSTODY OF CUSTODIAN OF ENEMY PROPERTY

1204. SHRI M. ASAD MADANI: Will the Minister of COMMERCE be pleased to state the total valuation of movable and immovable properties belonging to Chinese and Pakistani nationals in India which were vested in the Custodian of Enemy Property?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): The total estimated value of movable and immovable properties belonging to Chinese and Pakistani nationals in India, which are vested in the Custodian of Enemy Property, is Rs. 28.85 lakhs and Rs. 27.15 crores respectively.

‡FOREIGN EXCHANGE THROUGH FRUIT EXPORTS

1229. SHRI M. M. SUR: Will the Minister of COMMERCE be pleased to state whether there is any proposal under consideration by Government for earning foreign exchange by exporting agricultural produce such as citrus fruits, melons and strawberries to European countries in the manner in which some newly independent Middle East Countries are doing?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Yes, Sir.

†Transferred from the 22nd August, 1968.

‡Transferred from the 23rd August, 1968.

†INDUSTRIAL AND AGRICULTURAL WASTES

1366. SHRI M. P. BHARGAVA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the latest position in regard to productive utilisation of industrial and agricultural wastes;

(b) whether the recommendations made by the various Committees in the past in this regard have been implemented by Government; and

(c) whether there is any proposal under Government's consideration to make a fresh assessment of these wastes and their utilisation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) The information is being collected and will be laid on the Table of the House.

†वनस्पति घी के आयात पर नेपाल द्वारा प्रतिबन्ध

1377. श्री राजनारायण : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेपाल सरकार ने 'वनस्पति घी' के आयात पर प्रतिबन्ध लगा दिया है ; और

(ख) यदि हां, तो इस प्रतिबन्ध का हमारी अर्थ-व्यवस्था पर क्या प्रभाव पड़ेगा ?

‡[NEPALESE BAN ON THE IMPORT OF VANASPATI GHEE

1377. SHRI RAJNARAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Government of Nepal has banned the import of "Vanaspati Ghee"; and

(b) if so, what will be the effect of this ban on our Country?]

वाणिज्य मंत्रालय में उपमंत्री (श्री मोहम्मद शफी कुरेशी) : (क) तथा (ख) अपेक्षित जानकारी

†Transferred from the 27th August, 1968.

‡[] English translation.